

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Thursday, 07<sup>th</sup> February 2024 at 10.30 a.m. ;**

### I

The Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Valmiki Sa Menezes** will take up the matter, as per the board notified separately.

### II

Soon after the Division Bench work is over, the **Hon'ble Shri Justice M.S. Sonak** and the **Hon'ble Shri Justice Valmiki Sa Menezes** will take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,  
Porvorim, Goa

Date :06.03.2024

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**